

adopted for inclusion in the existing lists of Scheduled Castes already stand included in the existing lists of Scheduled Castes in the State of Uttar Pradesh; and they are entitled to all benefits, as are admissible to other Scheduled Castes in the State under the Special Component Plan and also under Centrally Sponsored Schemes. There are, of course, other communities of nomadic/denotified tribes which are not in the lists of SCs and STs but the State Government treats some of them as other backward classes and takes up schemes for their development in the State sectors.

(d) There is a well-laid procedure for the inclusion of any community in the lists of Scheduled Castes and Scheduled Tribes. The proposal of the State Government along with similar other proposals are being considered in the context of the proposed comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes.

[English]

#### Visa for Pakistan

\*760. SHRI SOMJIBHAI DAMOR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it has come to the notice of Government that severe problem is faced by the people including VIPs in obtaining visa for short visits to and from Pakistan; and

(b) whether the Pakistan Embassy desires to open an office at Bombay to divert the heavy rush from Delhi but is unable to do so because of non-availability of land/building on rental basis at Bombay ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) Our Missions in Pakistan have been promptly issuing visas to Pakistani nationals wishing to visit India.

However, Government is aware of the

problems faced by prospective Indian visitors in getting visas for Pakistan. This fact has been brought to the notice of the Pakistan authorities from time to time.

(b) It is the responsibility of the Pakistan Government to locate and rent accommodation for opening their Consulate General in Bombay. Government is willing to extend all possible assistance in the matter. Pakistan Embassy in New Delhi has been operating a temporary visa office from time to time in Bombay.

#### Deployment of CRPF and BSF Battalions in Bihar

\*761. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of places in Bihar where CRPF and BSF battalions were deployed during the last three years and whether the incidence of violence has come down with their deployment;

(b) if so, the percentage of decrease in the incidence of violence; and

(c) if not, the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) to (c). A statement giving information about the number of coys of CRPF and BSF which were placed at the disposal of State Government of Bihar during the period from 1-3-1982 to 28-2-1985 is laid on the Table of the House. The State Government is primarily responsible for the maintenance of law and order. Whenever para-military forces were deployed in Bihar at the request of the State Government, violence has been checked in those places where the forces were deployed. However, Government have no information to say whether the incidence of violence has come down as a whole in Bihar because a few coys of para-military forces were deployed from time to time in some places.

## Statement

*Deployment of CRPF in Bihar during the period from 1-3-1982 to 28-2-1985*

Month and Year	No. of coys deployed	Period for which deployed
March 1982	19	1-3-1982 to 7-3-1982
	9	8-3-82 to 31-3-82
April 1982	21	1-4-82 to 30-4-82
May 1982	21	1-5-82 to 3-5-82
June 1982	21	1-6-82 to 6-6-82
	9	7-6-82 to 30-6-82
July 1982	27	1-7-82 to 31-7-82
August 1982	18	1-8-82 to 31-8-82
September 1982	12	8-9-82 to 17-9-82
	12	19-9-82 to 30-9-82
October 1982	18	1.10-82 to 23-10-82
	13	24-10-82 to 31-10-82
November 1982 to December 1982	7	1-11-82 to 31-12-82
January 1982 to 1983	10	1-1-83 to 31-1983
Feb. 83 to May' 83	5	1-2.83 to 31-5-83
June 1983	10	1-6-83 to 30-6-83
July 83 to Sept. 83	5	1-7-83 to 30-9-83
Oct' 83 to Nov' 83	8	1-10-83 to 30-11-83
December 1983	14	19-12-83 to 31-12-1983
January 1984	3	1-1-84 to 31-1-84
Feb 84	2	1-2-84 to 29-2-84
March 84	2	1-3-84 to 31-3-84
April 84	2	1-4-84 to 30-4-84
May 84 to June 84	4	1-5-84 to 30-6-84
July 84	2	1-7-84 to 31-7-84
Aug 84 to Oct 84	4	1-8-14 to 31-10-94
Nov 84	6	1-11-84 to 30-11-84
Dec 84	12	20-12-84 to 22-12-84
	15	23-12-84 to 24-12-84
	10	25-12-84 to 31-12-84
January 1985	10	1-1-85 to 4-1-85
Feb 85	12	26-2-85 to 28-2-85

*Deployment of BSF in Bihar During the Period from 1-3-1982 to 28-2-1985*

Month and Year	No. of coys deployed	Period for which deployed
March 1982	3	28-3-82 to 8-4-82
	1	28-3-82 to 11-4-82
	1	28-3-82 to 16-4-82
April 1983	3	20-4-83 to 27-4-83
Dec 1983	9	14-12-83 to 25-12-83
	4	15-12-83 to 26-12-83
	5	16-12-83 to 26-12-83
Dec. 1984	6	10-12.84 to 31-12-84
	5	16-12-84 to 31-12-84
	5	18-12-84 to 31-12-84
	2	22-12-84 to 31-12-84
	14	19-12-84 to 31-12-84
Feb 1985	5	23-2-85 to 10-3-85
	10	25-2-85 to 10-3-85
	5	27-2-85 to 10-3-85
	10	28-2-85 to 10-3-85
	11	28-2-85 to 16-3-85

**Concessions to Consumers of Electronics goods**

\*762. SHRI ANAND SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government have observed that tax concessions and relaxations from controls granted by Government to electronics industry have not been passed on by the industry to the consumers;

(b) whether any study has been made to see how far the tax concessions etc. intended to be passed on to the consumers have been retained by the industry and if so, the outcome thereof; and

(c) the steps contemplated to ensure that such concessions are duly passed on to the consumers ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY SPACE AND ELECTRONICS (SHRI SHIV RAJ V. PATIL) : (a) In his address at the Seminar on Investment opportunities in Electronics

Organised by AIMO in Delhi on February 21, 1985 Hon'ble Prime Minister had pointed out that many of the concessions, given to Industry including reductions in controls, have not been passed on to the consumer in the way that they should have been. As a result of the fiscal package announced in August 1983 for electronics industry, the prices of components and Equipments were reduced by various manufacturers but Government had felt that CTV sets of 51 cms. screen size should be available for around Rs. 5000/- plus local taxes.

(b) While no detailed study has been conducted covering the entire spectrum of Electronics, Government have taken various steps to bring down the price of colour TV sets. These are given in the statement attached.

(c) Government does not have any mechanism to find whether all the concessions granted to a sector of industry have been passed on the consumer or not. Once the concessions are announced, the market forces play an important role in bringing about price reductions. This is